

p ITEM NO.107  
(MM)

COURT NO.2

SECTION IIB

S U P R E M E C O U R T O F  
R E C O R D O F P R O C E E D I N G S

I N D I A

Criminal Appeal No(s). 1721/2012

KRISHAN

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(with office report)

Date : 29/05/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE UDAY UMESH LALIT  
(VACATION BENCH)

For Appellant(s) Proxy counsel (Appearance not given)  
for Mr. R. C. Kohli, Adv.

For Respondent(s) Dr. Monika Gusain, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As requested by the proxy counsel appearing for the  
appellant, this matter be deleted from the summer vacation  
list.

(Jayant Kumar Arora)  
Sr. P.A.

(Suman Jain)  
Court Master

Signature Not Verified

Digitally signed by  
Jayant Kumar Arora  
Date: 2015.05.29  
17:23:08 IST  
Reason: